

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**



**C. P. NO. 74(ND)08**  
**CA. NO.**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016**


**NAME OF THE COMPANY:** Sh. Satya Prakash Singh & Ors. V/s. M/s. Ramprastha Builders  
Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Mr. Virender Ganda, Sr. Adv.	}	for Respondents	
2.	Mr. Tarun Mehta, Adv.			
3.	Ms. Shelly Khanna, Adv.			
4.	Mr. Kishan Lal, Adv.			
5.	S.K. Giri Adv.			
6.	Rakesh Kumar Adv.		Petitioner - No 7	

**ORDER**

Re-notify this case on 23.09.2016.

  
**(Ina Malhotra)**  
**Member Judicial**